						Annexure-9						ida x	
					Tamı	ra Dhatu Udyog Priv	ate Limited						
					Date of co	ommencement of C	IRP: 25.05.2022						
				List of Cre	ditors (Version 5.	0) drawn as on 23.0	9.2022 (Updated L	ist of creditors)					
	(Ea	rlier List of Creditor	rs (Version 1.0) dra	wn as on 15.06.202	2 , (Version 2.0) c	drawn as on 20.07.2	022, (Version 3.0)	drawn as on 05.08.	2022 & (Vers	ion 4.0) draw	n as on 29.08	3.2022)	
				List of Otl	ner Creditors (Oth	er than financial cr	editors and operati	ional creditors)					
													(Amount in ₹)
SI.No		Details of claim received		Data ila af alaina Admitta d					Amount of any mutual dues, that	Amount of claim not admitted	claims	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim admitted			Amount covered by guarantee	Whether related party?	Ciamis	may be set- off		verification	
No claim has been received upto the last date of receipt of claim													
	Total		₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	

Manita Brian

Mamta Binani
Resolution Professional
In the Matter of Tamra Dhatu Udyog Private Limited
Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227
AFA VALID TILL 06-12-2022

## **Tamra Dhatu Udyog Private Limited**

Date of commencement of CIRP: 25.05.2022

List of Creditors (Version 5.0) drawn as on 23.09.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022 , (Version 2.0) drawn as on 20.07.2022, (Version 3.0) drawn as on 05.08.2022 & (Version 4.0) drawn as on 29.08.2022)

## Claims received after 90 days of Commencement of CIRP Process

				(Amount in ₹)  Amount Claimed		
Sl.No	Name of creditor	Category	Date of Receipt			
1	EMC Limited	List of Operational Creditors (Other than Workmen and Employees and Government Dues)	30.08.2022	₹	1,35,00,316.00	
2	Directorate General of GST Intelligence, Kolkata Zonal Unit	List of Operational Creditors (Government dues)	01.09.2022	₹	1,99,65,359.00	
3	SPML Infra Limited	List of Operational Creditors (Other than Workmen and Employees and Government Dues)	04.09.2022	₹	2,02,25,097.00	
4	Commercial tax Department, Ghaziabad, UP	List of Operational Creditors (Government dues)	05.09.2022	₹	37,17,420.00	
5	Ganpati Stationers And Printers	List of Operational Creditors (Other than Workmen and Employees and Government Dues)	21.09.2022	₹	2,48,788.00 1,94,675.00	
6	Devender Traders	List of Operational Creditors (Other than Workmen and Employees and Government Dues)	22.09.2022	₹		
	Total			₹	5,78,51,655.00	

Note 1. Resolution Professional did not receive the claim documents from any of the claimants above, within 90 days of Commencement of CIRP Process (being 22.08.2022), hence their claims are not being considered for the purpose of verification for the time being. E-mails/written communication have been sent to each one of them mentioning about the said delay and obtainment of its condonation from the Hon'ble National Company Law Tribunal, Kolkata Bench. The claims will then be verified on its merits.

## **Tamra Dhatu Udyog Private Limited**

Date of commencement of CIRP: 25.05.2022

List of Creditors (Version 5.0) drawn as on 23.09.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022, (Version 2.0) drawn as on 20.07.2022, (Version 3.0) drawn as on 05.08.2022) & (Version 4.0) drawn as on 29.08.2022)

## Disclaimer

The information contained in this List of Creditors ("List") is substantially based on information collected by the Resolution Professional (RP) from the books and records of the Corporate Debtor, or as supplied by claimants, officers or employees of the Corporate Debtor. The RP shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

The RP disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the RP for the List.

Mamta Binani Resolution Professional In the Matter of Tamra Dhatu Udyog Private Limited Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227 AFA VALID TILL 06-12-2022